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Title: Introduction of the Youth Welfare Bill, 2009.

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): Madam, I beg to move for leave to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for a comprehensive policy for the development of the youth in the country."

*The motion was adopted.*

SHRI JAI PRAKASH AGARWAL : Madam, I introduce the Bill.

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